

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

28

C.P No.131/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: ANZ Capital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
28	Prerana Jadhav	PCS	(Prerana Jadhav)

ORDER

CP No. 131/66/NCLT/MB/MAH/2017

At request of the Professional appearing on behalf of the Petitioner, list this
matter on 25.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)